

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 8781 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Goalpara

Dated Guwahati, the September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter MG/2022/348/C dated 20.09. 2022

Sir,

With reference to the above, I am directed to inform you that , Smti Elizabeth Hazarika, Munsiff No. 1 cum Judicial Magistrate First Class, Goalpara has been allowed to avail LTC for the block period of 2018-2021 (**by way of carry forward**) w.e.f. 11.10.2022 to 18.10.2022 (probable date of journey) to visit Mount Abu via Delhi, by the shortest possible route, as per existing Rules.

Smti Hazarika may be informed accordingly.

Thanking you.

Yours faithfully

-sd-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 8782-8785 /A, dated 30.09.2022

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Elizabeth Hazarika, Munsiff No. 1 cum Judicial Magistrate First Class, Goalpara with reference to her letter No. MG/2022/348/C dated 20.09. 2022
3. The Deputy Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)